

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 106
(IB)-168(PB)/2019

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Pvt. Ltd.

.... Applicant/petitioner

v.

Mehak Realtech Pvt. Ltd.

.... Respondent

Under Section 7 of IBC.(CIRP)

Order delivered on 03.01.2020

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioner

Mr. Sugam Seth, Mr. Shashank K. Lal, Mr.
Ritumbhara Garg, Advs. for EARCL

For the Respondents

Mr. Sumant Batra, Adv. with Ms. Kiran Sharma,
CS for RP

ORDER

For order see, CP. No. (IB)-1083(PB)/2018.

03.01.2020
Ritu Sharma